

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.02.2023** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 89/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 14/2023 For Stay IA No. 36/2023	Regen Powertech Pvt. Ltd. Vs TVH Energy Resources Pvt. Ltd.	Mr. B Thilak Narayanan	Mr. Arjun Suresh For Caveator
3	Comp App (AT) (CH) (Ins) No. 29/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka	Mr. B Thilak Narayanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 07/2023 For Stay IA No. 45/2023	Mayuras Industrial Services Vs S R Shriram Shekher & Anr	Mr. P Ulaganathan, Mr. AG Sathyanarayana	
5	Comp App (AT) (CH) (Ins) No. 11/2023 Leave to file IA No. 23/2023	Nandamuri Meenalatha Vs M/s Quality Steels and Wire Products & Anr.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh Caveator

	For Stay IA No. 24/2023 For Exemption IA No. 25/2023			
6	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022 To Substitute IA No. 1051/2022	Wind Construction Limited Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B Shanmitha- R3
7	Comp App (AT) No. 131/2022 Leave to file IA No. 1131/2022 For Exemption IA No. 1129/2022 To Implead IA No.1130/2022	R.V. Tyagarajan Vs Ramakrishnan Sadasivan Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	
8	Comp App (AT) (CH) No. 52/2022 To dispense with IA no. 610/2022	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan	Mr. R Subramanian Raja	
9	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Shri Rakadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd.	Mr. Rishabh Gupta	
10	Comp App (AT) (CH) No. 100/2022 For Condone Delay IA No.832/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	
11	Comp App (AT) (CH) (Ins) No. 395/2022 For Condone Delay IA No. 944/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates
12	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay	Telangana State Southern Power Distribution Co Ltd Hyderabad	Mr. Adithya Reddy	Mr. D Srinivas Rao- R2

	IA No. 243/2022 For Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors		
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 112/2021 For Exemption IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
14	Comp App (AT) (CH) (Ins) No. 113/2021 For Exemption IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
15	Comp App (AT) (CH)(Ins) No. 114/2021 For Exemption IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
16	Comp App (AT)(CH)(Ins) No. 115/2021 For Exemption IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
17	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
18	Comp App (AT) (CH) (Ins) No. 117/2021 For Exemption IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
19	Comp App (AT)(CH)(Ins) No. 118/2021 For Exemption IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

		WITH		
20	Comp App (AT)(CH)(Ins) No. 119/2021 For Exemption IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
21	Comp App (AT)(CH)(Ins) No. 120/2021 For Exemption IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
22	Comp App (AT)(CH)(Ins) No. 121/2021 For Exemption IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
23	Comp App (AT) (CH) (Ins) No. 122/2021 For Exemption IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
24	Comp App (AT) (CH) (Ins) No. 123/2021 For Exemption IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
25	Comp App (AT) (CH) (Ins) No. 124/2021 For Exemption IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
26	Comp App (AT) (CH) (Ins) No. 267/2021 For Exemption IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
27	Comp. App (AT) (CH) (Ins) No. 283/2021 For Exemption IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
		WITH		
28	Comp App (AT) (CH) (Ins) No. 202/2021 For Exemption IA No. 406/202	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

29	Comp App (AT) (CH) (Ins) No. 148/2022 For Dispense with IA No. 346/2022 For Stay IA No. 345/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	Mr. T.K Bhaskar	Mr. Yogesh KannaR1 Mr. AG Sathiyandarayana- R2
30	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt Ltd Vs Mr. B.Ramana Kumar, IRP	Mr. P Sivaraman	Mr. S Harish Kumar
31	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr WITH	Mr. A Karthik	Mr. Goutham Shivshankar- R1
32	TA(AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. Goutham Shivshankar	Mr. Saurabh Agarwal - R5
33	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors WITH	Mr. Deepak Khurana	Ms. Shweta Dubey-R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Narendar Naik- R13
34	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
35	Comp App (AT)(CH)(Ins) No. 177/2021 For Condone Delay IA No. 361/2021 For leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr.Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3

2.00 PM

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
37	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Giriraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG.Sathyanarayana -R1,R2 Ms. Shanmitha- R3
38	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 For Dispense with IA No. 225/2022 For Urgent Hearing IA No. 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr WITH	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
39	Comp App (AT) (CH) (Ins) No. 104/2022 For Direction IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr WITH	M/s Ramani & Shankar Advocates	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj- R2
40	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
41	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
42	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd	M/s Giridhar & Sai	Mr.AG. Sathyanaryana

	IA No. 270/2022 To implead IA No. 526/2022	WITH		
43	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
		WITH		
44	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 For Stay IA No. 181/2022 For Urgent Hearing IA No. 190/2022 To implead IA No. 521/2022 For Directions IA No. 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
		WITH		
45	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar- R2
		WITH		
46	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
		WITH		
47	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703& 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
		WITH		
48	Comp App (AT) (CH) (Ins) No. 6/2022 For Stay IA No. 16/2022 For Direction IA No. 17/2022 For Intervention IA No. 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
		WITH		
49	Comp App (AT)(CH)(Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R2
		WITH		

	To Implead IA No. 223/2022 For Vacating Order IA No. 246 /2022 To Implead IA No. 28/2023			
50	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To Implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana
51	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
52	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr WITH	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
53	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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